

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 267 of 2020

IN THE MATTER OF:

S.V. Sunil Kumar Chowdary

....Appellant

Vs.

Corporation Bank, Hyderabad

....Respondent

Present:

For Appellant: Present but appearance not marked

For Respondent:

O R D E R

14.02.2020: At request of Learned Counsel for the Appellant, the matter is adjourned to **18th February, 2020** under the caption 'For Admission (Fresh Case)'.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn